

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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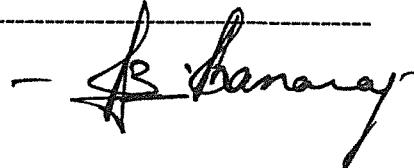
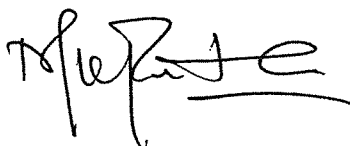
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM 31.07.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI. ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/149/2016  
NAME OF THE PETITIONER(S) : C. PONMALAR  
NAME OF THE RESPONDENT(S) : M/S LEATHER EXPORT HOUSE INDIA PRIVATE  
LIMITED & 3 OTHERS  
UNDER SECTION : 397/398


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	B. Dhanaraj	u to u	
2)	for CSR x Co. M. K. Preetha	for Petitioners	

**ORDER**

Counsels for both the sides are present. It has been reported that mediation process could not get through, and the matter may be taken up for regular hearing. The Counsel for the Respondents is directed to file Counter within three (3) weeks, by circulating copy to the other side. Thereafter, within two (2) weeks, the Counsel for the Petitioner will file Rejoinder, if any. The matter is posted for further hearing. Put up on **19.09.2019 at 10.30 A.M.**

  
**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

MS

  
**(CH. MOHD SHARIEF TARIQ)**  
MEMBER (JUDICIAL)